

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**29. IA 310/2024 IA 1029/2024 IA 1157/2024 IA 4999/2023 IA  
5661/2023 in C.P. (IB)/959(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- IA 4999/2023 Ravi Sethia Resolution  
Professional of Future Lifestyle  
Fashions Limited Vs. Sify Infinit  
Spaces Limited  
IA 5661/2023 Benetton India Pvt. Ltd.  
Vs. Future Lifestyle Fashions Limited  
Through R.P Ravi Sethia Resolution  
Professional of Future Lifestyle  
Fashions Limited Vs. Kishore  
Laxminarayan Biyani  
IA 1157/2024 Regional Provident  
Fund Commissioner 1 Ro Kandivali  
East Vs. Interim Resolution  
Professional for Future Lifestyle  
Fashions Limited  
IN THE MATTER OF  
Bank of India  
V/s  
Future Lifestyle Fashions Limited**

**Section: 60(5) Sec 66(1) U/s 7 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**IA 310 of 2024:-** Counsel, Nandita Bajpai appeared for the  
Applicant/RP through VC and Counsel, Ankit Lohia a/w Harsh  
Moorjani, Petruska Das Gupta, Krishna Baruah and Ankita Yadav  
appeared for the Respondent through VC. It has been pointed out that

reply has been filed and pleadings in the present Application are complete. List this matter for final hearing on **25.06.2024**.

**IA 1029 of 2024:-** Counsel, Nandita Bajpai appeared for the Applicant/RP through VC and Counsel, Yash Joglekar appeared for the Respondent. Counsel appearing for the Respondent seeks time to file reply. Let reply, if any, be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **25.06.2024**.

**IA 1157 of 2024:-** Counsel, Shraddha Talkar appeared for the Applicant through VC and Counsel, Nandita Bajpai appeared for the Respondent/RP through VC. It has been pointed out that reply has been filed and pleadings in the present Application is complete. List this matter for final hearing on **27.06.2024**.

**IA 4999 of 2023:-** Counsel, Nandita Bajpai appeared for the Applicant/RP through VC, counsel, Heena Girnari appeared for the Respondent and Counsel, Ankit Lohia appeared for the Respondent though VC. It has been pointed out that reply has been filed and pleadings in the present Application is complete. List this matter for final hearing on **07.06.2024**.

**IA 5661 of 2023**:- Counsel, Ambuj Tiwari appeared for the Applicant through VC and Counsel, Nandita Bajpai appeared for the Respondent/RP through VC. It has been pointed out that reply has been filed and pleadings in the present Application are complete. List this matter for final hearing on **27.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**